

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2558
ANSWERED ON:14.03.2001
SAVING OF FISHERMEN
DAGGUBATI RAMANAIDU;KINJARAPU YERRANNAIDU

Will the Minister of AGRICULTURE be pleased to state:

- (a) the steps being taken by the Government to save the fishermen from the fury of national calamities;
- (b) whether there is any proposal under consideration of the Government to give special package covering all such needs besides providing the enhanced ex-gratia-cum insurance facility; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD Y.NAIK)

(a)to(c): It is primarily the responsibility of the State Government to provide relief to the people affected, including fishermen, in the wake of natural calamities and take appropriate measures with emphasis on preparedness and public awareness. The Central Government supplements the effort of the State through Centrally Sponsored Schemes for fishermen which relate to

- (i) motorisation of traditional crafts,
- (ii) effective implementation of Maritime Zones of India, Act, 1981 by providing central Grant to Coast Guard inter-alia to assist fishermen in distress,
- (iii) national welfare of Fishermen with components of Group Accident Insurance, Saving-Cum-Relief and Development of Model Fishermen Villages.